## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
SINGLE MEMBER BENCH
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.1.2018 AT 10.30 AM

CP(IB)SRNO.4065/9/HDB/2017
Vaayucon Greentech Private Limited
Vani Biochem
Vaayucon Greentech Private Limited
9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Soi Rower Kvikh .	Propried	944 1202498	Conta

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			*

Heard Shri G. Sai Ramesh Krishna, Proprietor of the Petitioner Company in person today and submit that the issue in question is likely to be resolved soon. Thus, requested time. Post the case on 2.2.2018.

Member (J)